

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR

C.A. NO. LD-VC-CW-14 OF 2020

IN

M.C.A. NO. 247 OF 2020 (D)

IN

WRIT PETITION NO. 4803 OF 2019 (D)

Transport Corporation of India Ltd. and anr.

vs.

Nagpur Shahar Vinkar Koshti Samaj

Office Notes, Office Memorandum of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Smt. Neelam A. Biala, counsel for petitioners.

CORAM : MANISH PITALE J.

DATED : 30/04/2020

Hearing was conducted through video conferencing. The learned counsel appearing for the party stated that the audio and video quality was proper.

2. Heard learned counsel for the applicants.

3. Issue notice returnable on 5th May 2020. Liberty granted to the petitioner to serve the respondent by E-mail and other modes of service.

JUDGE